Shree Hanuman Sugar & Industries Limited
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025 List of operational creditors (Employees)

(Amount in Rs.)

	Name of the authorised representat ive		Details of	f claim received	Details of claim admitted					Amount			
Sl. No.		Name of employees	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whethe r related party	% of voting share in COC, if applicable		of any Mutual dues,	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
1	NA	Yogendra Singh	14-10-2024	36,64,100	-	Employee	No	-	-	-	-	36,64,100.00	These claims has
2	NA	Baidyanath Mishra	14-10-2024	22,65,000	-	Employee	No	-	-	-	-	22,65,000.00	been rejected because of inadequate information and claim filed by union
3	NA	Radha Mohan Singh	15-10-2024	42,16,720	-	Employee	No	-	-	-	-	42,16,720.00	
4	NA	Shyamkant Giri	20-10-2024	22,50,000	-	Employee	No	-	-	-	-	22,50,000.00	
5	NA	Nagendra Pandey	25-10-2024	15,64,000	-	Employee	No	-	-	-	-	15,64,000.00	
6	NA	Radheshyam Mishra	30-10-2024	15,00,000	-	Employee	No	-	-	-	-	15,00,000.00	
7	Parmanad Thakur	Parmanad Thakur (Union Representative)	15-01-2025	31,51,00,000	9,99,31,106	Employee Union	No	-	3,04,15,730.00	-	-	18,47,53,164.00	Note 1
8	Rajendra Yadav	Security Claim	03-02-2025	1,59,75,000	14,22,000	Consolidated Security personnel claim	No	-	-		-	1,45,53,000.00	No data for the rejected amount
		mom . v		24 (7.24.020	10.12.72.104				20117-70000			24.47.67.004	
		TOTAL (in Crs)		34,65,34,820 34.65	10,13,53,106				3,04,15,730.00			21,47,65,984 21.48	
		TOTAL (III CIS)		34.03	10.14				3.04			21.40	

Note 1

PF amount has been kept under contingent claim as the department has erroneously claimed the dues for Eastern Sugar and Industries Limited instead of the corporate debtor in the claim submitted.

DE this do not form a part of the estate of the company, the same has been brought out under contingent liability.